

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 08.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 1617/2005	16) O.S. 643/2011
2) O.S. 1353/2006	17) O.S. 1121/2011
3) O.S. 1147/2008	18) O.S. 115/2014
4) O.S. 557/2010	19) O.S. 215/2014
5) O.S. 7/2011	20) O.S. 501/2014
6) O.S. 1059/2011	21) O.S. 1087/2016
7) O.S. 757/2017	22) O.S. 1295/2016
8) O.S. 177/2020	23) O.S. 1297/2016
9) O.S. 555/2020	24) O.S. 1301/2016
10) O.S. 1037/2020	25) O.S. 81/2017
<b>CALL ON</b>	26) O.S. 83/2017
11) O.S. 679/2015	27) O.S. 85/2017
12) O.S. 685/2009	28) O.S. 777/2017
13) O.S. 569/2011	29) O.S. 915/2017
14) O.S. 1039/2020	30) O.S. 771/2018
<b>ARGUMENTS</b>	
15) O.S. 1195/2012	

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 08.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>SUMMONS</b>
1. EX. 8/2015	16. O.S. 110/2020
2. O.S. 1422/2016	17. O.S. 372/2020
3. O.S. 804/2018	<b>NOTICE</b>
4. EX. 27/2018	18. O.S. 284/2013
5. O.S. 1316/2018	19. MISC. 53/2019
6. EX. 3/2019	<b>HEARING</b>
7. O.S. 604/2019	20. O.S. 866/2006
8. O.S. 1224/2019	21. O.S. 1856/2007
9. O.S. 244/2020	22. O.S. 1058/2012
10. O.S. 76/2021	23. O.S. 1152/2014
<b>SUMMONS</b>	24. O.S. 1488/2014
11. O.S. 536/2014	25. O.S. 194/2018
12. O.S. 1708/2014	26. O.S. 1322/2018
13. O.S. 276/2016	27. EX. 4/2019
14. O.S. 1356/2016	<b>ARGUMENTS</b>
15. O.S. 76/2017	28. O.S. 1700/2012
	29. O.S. 478/2015
	30. O.S. 142/2017

Date: 07.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 08.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>AWAIT SUMMON/NOTICE</b>
1. O.S. 518/2020	16.O.S. 328/2020
2. O.S. 316/2021	17. O.S. 162/2021
3. O.S. 490/2021	<b>NOTICE</b>
<b>NOTICE</b>	18. EX 9/2019
4.O.S.782/2005	<b>STEPS</b>
<b>HEARING</b>	19. O.S. 1798/2006
5. O.S. 1080/2009	20. O.S. 78/2018
6. O.S. 1160/2013	21. O.S. 886/2018
7. O.S. 1726/2014	22. O.S.108/2019
8. O.S. 406/2016	23. O.S. 1310/2019
9. O.S. 412/2016	24. O.S. 184/2020
10. O.S. 814/2016	<b>ORDERS</b>
11. O.S. 1276/2018	25. O.S. 36/2014
<b>ARGUMENTS</b>	26. O.S. 38/2014
12.Misc. 15/2009	27. O.S. 896/2020
13. O.S. 630/2011	28. O.S. 484/2021
14. O.S. 858/2014	<b>JUDGEMENT</b>
15. O.S. 456/2016	29. O.S.1292/2014
	30. O.S. 1528/2015

Date: 07.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

01.06.2021

**RURAL DISTRICT, BENGALURU CAUSE LIST**

**Morning - Sessions**

<b><u>HEARING</u></b>	
1	O.S. 535/2010
2	O.S. 589/2013
3	O.S. 789/2013
4	O.S. 1757/2014
5	O.S. 775/2015
6	O.S. 1229/2015
7	O.S. 365/2018
8	O.S. 223/2020
9	O.S. 991/2020
10	O.S. 189/2014 ( Issu)

**SUMMONS**

11	O.S. 597/2012
12	O.S. 1209/2016
13	O.S. 69/2017
14	O.S. 999/2018
15	O.S. 1001/2019

**Afternoon - Sessions**

<b><u>ARGUMENTS</u></b>	
1	O.S. 1145/2016
<b><u>OBJECTIONS</u></b>	
2	O.S. 257/2017
3	O.S. 1427/2019
4	O.S. 29/2021

**ORDERS**

5	O.S. 807/2016
6	O.S. 867/2017

**ADR**

7	O.S. 173/2018
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**CALL ON**

8	O.S. 41/2012
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**SUMMONS**

9	O.S. 1479/2019
10	O.S. 1706/2019
11	O.S. 241/2020
12	O.S. 261/2020
13	O.S. 303/2020
12	O.S. 553/2020
13	O.S. 641/2020

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru